

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 298 /Confdl./2021  
II-2-1/2021

Bilaspur, dated the 24 / 03 / 2021

The incumbent Judicial Officers of the Court, as specified in Column No. (2) of the table below, are, hereby, given additional charge of the Court as mentioned in Column No. (3), as and when these Courts fall vacant, until further orders: -

TABLE

S.No.	Name of the Court	Additional Charge
(1)	(2)	(3)
1.	Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur	Additional District and Sessions Judge (F.T.C.), Jagdalpur
2.	I Additional District and Sessions Judge, Baloda-Bazar	Additional District and Sessions Judge (F.T.C.), Baloda-Bazar
3.	Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur	Additional District and Sessions Judge (F.T.C.), Bilaspur
4.	Special Judge under S.C. & S.T. (P.A.) Act, Janjgir-Champa	Additional District and Sessions Judge (F.T.C.), Janjgir
5.	Special Judge under S.C. & S.T. (P.A.) Act, Raipur	Additional District and Sessions Judge (F.T.C.), Raipur
6.	I Additional District and Sessions Judge, Kanker	Additional District and Sessions Judge (F.T.C.), Kanker
7.	II Additional District and Sessions Judge, Baloda-Bazar	Labour Judge, Labour Court, Baloda-Bazar
8.	IV Additional District and Sessions Judge, Bilaspur	Labour Judge, Labour Court, Bilaspur
9.	Additional District and Sessions Judge, Dhamtari	Labour Judge, Labour Court, Dhamtari
10.	III Additional District and Sessions Judge, Durg	Labour Judge, Labour Court, Durg
11.	I Additional District and Sessions Judge, Korba	Labour Judge, Labour Court, Korba
12.	I Additional District and Sessions Judge, Mahasamund	Labour Judge, Labour Court, Mahasamund

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13.	II Additional District and Sessions Judge, Rajnandgaon	Labour Judge, Labour Court, Rajnandgaon
14.	II Additional District and Sessions Judge, Raigarh	Labour Judge, Labour Court, Raigarh
15.	XIII Additional District and Sessions Judge, Raipur	Labour Judge, Labour Court No. 1, Raipur
16.	XI Additional District and Sessions Judge, Raipur	Labour Judge, Labour Court No. 2, Raipur
17.	III Additional District and Sessions Judge, Ambikapur	Labour Judge, Labour Court, Ambikapur

BY ORDER OF THE HIGH COURT

  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

Endt. No. 299 /Confdl./2021  
II-2-1/2021

Bilaspur, dated the 24 March, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

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- 14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

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- (1) Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur,
- (2) I Additional District and Sessions Judge, Baloda-Bazar,
- (3) Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur,
- (4) Special Judge under S.C. & S.T. (P.A.) Act, Janjgir-Champa,
- (5) Special Judge under S.C. & S.T. (P.A.) Act, Raipur,
- (6) I Additional District and Sessions Judge, Kanker,
- (7) II Additional District and Sessions Judge, Baloda-Bazar,
- (8) IV Additional District and Sessions Judge, Bilaspur,
- (9) Additional District and Sessions Judge, Dhamtari,
- (10) III Additional District and Sessions Judge, Durg,
- (11) I Additional District and Sessions Judge, Korba,
- (12) I Additional District and Sessions Judge, Mahasamund,
- (13) II Additional District and Sessions Judge, Rajnandgaon,
- (14) II Additional District and Sessions Judge, Raigarh,
- (15) XIII Additional District and Sessions Judge, Raipur,
- (16) XI Additional District and Sessions Judge, Raipur,
- (17) III Additional District and Sessions Judge, Ambikapur,

*for information and compliance.*

- 22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.

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*24.03.2021*

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- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

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24.03.2024  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL